

Speech delivered by Hon'ble the Chief Justice on 18.2.1991 on the eve of transfer of Hon'ble K.M.Pandey, J. to Madhya Pradesh.

My esteemed colleagues, the President of the Bar Association, Mr. Murlidhar, the learned Senior Government Advocate, learned Senior Members of the Bar, members of this Bar, ladies and gentlemen. We have assembled here today to bid farewell to our youngest Member and the latest addition to the Bench, Mr. Justice K.M. Pandey. It is hardly three weeks that he was sworn in the Bench of this Court and now he is leaving us to join the Madhya Pradesh Court. Though his stay in this Court has been very short, but the fact remains that he has given us to a great amount of affection and a fellow feeling from the brother Judges and accommodation in respect of the Members of the Bar. The very fact that the Bar Association has made rather unusual request of having a Full Court reference shows the amount of affection, the admiration and the love they have towards the learned Judge. As I said on the day he was sworn in, justice was at least advanced to him and though he is leaving us and going to another court, we are sure that he will have a successful career. He will make a name as a good, sound, independent and fair Judge and would bring name to this institution also while enhancing on his own name and reputation, wherever he is, we wish him all good luck and all success in his career.

Thank you.